

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2717
ANSWERED ON:09.12.2011
CREDIT TO MINORITY COMMUNITIES
Deo Shri Kalikesh Narayan Singh;Misra Shri Pinaki

Will the Minister of FINANCE be pleased to state:

- (a) whether the people belonging to minority communities have inadequate access to bank credit in the country;
- (b) if so, the details thereof and the reasons therefor alongwith the credit provided to the said communities by the scheduled commercial banks, SIDBI, NABARD and other financial institutions during each of the last three years and the current year; and
- (c) the steps taken/being taken by the Government to improve the credit flow to the minorities in the country?

Answer

(MINISTER OF STATE IN THE MINISTRY OF FINANCE) (SHRI NAMO NARAIN MEENA)

(a) & (b): As per information furnished by Reserve Bank of India (RBI), details of credit facilities given to Minority Communities by scheduled commercial banks including Public and Private sector banks during the last three years are as under:

(in crore)
Year ended Amount outstanding
March 2009 96801.60
March 2010 128800.14
March 2011 143513.73

Source: RBI

It is seen that total outstanding credit to minority communities has increased 48% during the last three years.

(c): RBI has advised all scheduled commercial banks vide master Circular dated 1st July, 2011 to improve loan availability to all the identified minority communities throughout the country. The circular, inter alia, advises the banks to create a special cell and appoint nodal officers in each bank. It also indicates how banks should monitor credit flow to minority communities. The detailed circular is available on the website of RBI at www.rbi.org.in.